

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-51/1997/ 1592/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the th 27 February, 2023.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJB/869 dtd. 22.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.02.2023 along with station leave permission, from the evening of 23.02.2023 till the morning of 27.02.2023, has been granted.** The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/1593/A dated , 27-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

